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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : IND/1645/ (IB)/CB/2017  
NAME OF THE APPLICANT : ENNORE COKE LIMITED  
UNDER SECTION : 10 RULE 7 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1) M. Muthupetiasamy  
2. K. CHANDRASEKARAN  
3. P. ANNAL

Counsel for Union Bank of India  
Counsel for SBI  
Counsel for RBI

for  
SBI  
U.B.I.  
off

**ORDER**

Counsel for Petitioner present. Counsel representing SBI, IOB and UBI (objectors) present.  
The Counter has been filed by the representatives of three Banks today. Counsel for the  
Petitioner seeks time to study the defence and prepare for arguments. At request, time is  
enlarged for final arguments. Put up on 20.06.2017 at 02.30 P.M.

S. V. Vijayaraghavan.  
(S.VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))